

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 224**  
**89/241-242/ND/2018**

**IN THE MATTER OF:**

**Rahul Gupta** ... **Applicant/Petitioner**

**Versus**

**M/s. Cats Eye Collections Pvt. Ltd. & Ors** ... **Respondent**

**Under Section: 241-242**

**Order delivered on 14.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Kanika Singhal, Adv. Gaurav Gupta, Adv.  
Swaralipi Deb Roy, Adv. Komal Vats

**For the Respondent** : Adv. Pooja M. Saigal for Respondent No. 1 to 3

**ORDER**

Due to paucity of time, the matter is re-notified to 21.11.2023.

**Sd/-**

**(COURT OFFICER)**